

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**STARRED QUESTION NO. 15**  
**TO BE ANSWERED ON FEBRUARY 02, 2023**

**FACILITIES TO STREET VENDORS**

**NO. 15. SHRI JAYADEV GALLA:**  
**SHRI RAM MOHAN NAIDU KINJARAPU:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- a) the list of urban vendors provided with identity cards during the year 2021-22 under National Urban Livelihoods Mission (NULM), State and district-wise;**
- b) the list and the details regarding the proposed projects for infrastructure development of vending zones in the country, State and district-wise;**
- c) the status of projects sanctioned, type of projects, cost incurred, deadlines and the reasons for delay, if any;**
- d) the details of areas in which training programmes and sessions on financial literacy for street vendors have been conducted during the year 2021-22; and**
- e) the number of street vendors who gained access to credit, amount of financial assistance disbursed under Self Employment Programme-Individual (SEP-I) component of NULM, State/ district-wise, including Andhra Pradesh?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**  
**(SHRI HARDEEP SINGH PURI)**

**(a) to (e): A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 15 FOR ANSWER ON 02.02.2023 REGARDING FACILITIES TO STREET VENDORS**

**(a): The Support to Urban Street Vendor (SUSV), one of the component of the Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM), complements the implementation of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 by the States / Union Territories (UTs). Under SUSV, financial support is being provided, *inter-alia*, for identification of street vendors, issuance of Identity Cards and development of vending infrastructure etc. District-wise information of street vendors provided with identity cards is not maintained at the level of Ministry of Housing and Urban Affairs (MoHUA). However, State/UT-wise information, as received from States/UTs for year 2021-22, is at Annexure-I.**

**(b)&(c): The Street Vendors Act is being implemented by respective States/UTs by framing Rules, Scheme, Bye-laws and Plans for street vending as per provisions of the Act. As per Section 21(1) of the Act, every local authority shall, in consultation with the planning authority and on the recommendations of the Town Vending Committee, once in every five years, prepare a plan to promote the vocation of street vendors covering the matters which includes determination of vending zones as restriction-free-vending zones, restricted vending zones and no-vending zones based on local conditions in their respective jurisdictions.**

**Under DAY-NULM, funds are provided to States/UTs in a consolidated manner. Out of total funds including state share, the States/UTs can spend upto 5% of funds for implementation of SUSV component including, *inter-alia*, development of vending infrastructure. Details of the projects for infrastructure development of vending zones, state-wise & district-wise, is not maintained centrally. As reported by States/UTs, a total of 13,403 vending zones have been identified as on 25.01.2023.**

**(d): The guidelines of SUSV prescribe that Urban Local Body (ULB) will organize sessions on financial literacy for identified street vendors with support of resource organization and field staff. The details of such sessions is not maintained at the level of MoHUA.**

**MoHUA is also implementing Central Sector Scheme PM Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) since June 01, 2020 to facilitate collateral free working capital loan, to street vendors to restart their businesses adversely impacted due to Covid-19 pandemic. Digital integration of beneficiaries is an integral component of the Scheme. Beneficiaries are trained in debit and credit transactions within a week of loan disbursement by the concerned branch of the Bank. To provide further impetus to it, 'Main Bhi Digital' campaign has been organised thrice i.e. from January 4 to February 28, 2021, July 1 to August 15, 2021 and from September 9 to November 30, 2021.**

**(e): Self Employment Programme (SEP), a component under DAY-NULM, focuses on financial assistance to individuals / groups of urban poor for setting up gainful self-employment ventures/ micro-enterprise, suited to their skills, training, aptitude and local conditions. Individual Micro-Enterprises and Group Enterprises are eligible for Bank loans upto ₹2 Lakh and ₹10 Lakh, respectively. Linking of Self Help Groups (SHGs) with banks has been emphasized under the Mission. Interest subsidy, over and above 7% rate of interest is paid to beneficiaries. Further, an additional 3 percent interest subvention is being provided to all women SHGs who repay their loan in time.**

**District-wise information of street vendors who received credit linkage under SEP is not maintained at the level of MoHUA. However, State/UT-wise, including Andhra Pradesh, information as received from States/UTs is at Annexure-II.**

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) of LOK SABHA  
STARRED QUESTION NO. 15 TO BE ANSWERED ON FEBRUARY02, 2023.**

**STATE / UT-WISE NUMBER OF STREET VENDORS PROVIDED WITH  
IDENTITY CARDS DURING YEAR 2021-22**

<b>S. No.</b>	<b>State/Union Territory</b>	<b>No. of Street vendors</b>
<b>1</b>	<b>Andaman &amp; Nicobar Islands</b>	<b>670</b>
<b>2</b>	<b>Andhra Pradesh</b>	<b>7,590</b>
<b>3</b>	<b>Assam</b>	<b>513</b>
<b>4</b>	<b>Bihar</b>	<b>35,185</b>
<b>5</b>	<b>Chhattisgarh</b>	<b>1,367</b>
<b>6</b>	<b>Haryana</b>	<b>5,621</b>
<b>7</b>	<b>Himachal Pradesh</b>	<b>91</b>
<b>8</b>	<b>Jammu &amp; Kashmir</b>	<b>499</b>
<b>9</b>	<b>Jharkhand</b>	<b>1,495</b>
<b>10</b>	<b>Karnataka</b>	<b>8,023</b>
<b>11</b>	<b>Kerala</b>	<b>3,642</b>
<b>12</b>	<b>Madhya Pradesh</b>	<b>1,65,658</b>
<b>13</b>	<b>Maharashtra</b>	<b>3,033</b>
<b>14</b>	<b>Manipur</b>	<b>6,273</b>
<b>15</b>	<b>Meghalaya</b>	<b>30</b>
<b>16</b>	<b>Nagaland</b>	<b>47</b>
<b>17</b>	<b>NCT of Delhi</b>	<b>56,422</b>
<b>18</b>	<b>Odisha</b>	<b>2,417</b>
<b>19</b>	<b>Punjab</b>	<b>2,118</b>
<b>20</b>	<b>Rajasthan</b>	<b>3,236</b>
<b>21</b>	<b>Tamil Nadu</b>	<b>693</b>
<b>22</b>	<b>Telangana</b>	<b>43,162</b>
<b>23</b>	<b>Uttar Pradesh</b>	<b>29,785</b>
<b>24</b>	<b>Uttarakhand</b>	<b>3</b>
	<b>Total</b>	<b>3,77,573</b>

**ANNEXURE-II REFERRED TO IN REPLY TO PART (e) of LOK SABHA  
STARRED QUESTION NO. 15 TO BE ANSWERED ON FEBRUARY 02, 2023.**

**STATE / UT-WISE NUMBER OF STREET VENDORS RECEIVED CREDIT  
LINKAGE AND AMOUNT OF FINANCIAL ASSISTANCE DISBURSED UNDER  
SELF EMPLOYMENT PROGRAMME (SEP) FROM 01.04.2014 TO 25.01.2023**

<b>S. No.</b>	<b>States/UTs</b>	<b>Nos. of Street Vendors</b>	<b>Amount disbursed (in lakhs)</b>
1	Andhra Pradesh	4,105	2,529.79
2	Arunachal Pradesh	17	30.40
3	Assam	26	14.94
4	Bihar	360	223.99
5	Chhattisgarh	403	291.64
6	Gujarat	372	351.82
7	Haryana	4	3.45
8	Himachal Pradesh	81	62.75
9	Jammu & Kashmir	4	5.10
10	Jharkhand	298	202.48
11	Karnataka	185	202.01
12	Kerala	171	153.27
13	Madhya Pradesh	3,298	2,474.15
14	Maharashtra	1,889	1,675.79
15	Meghalaya	1	0.20
16	Mizoram	17	25.23
17	Nagaland	1	2.00
18	NCT of Delhi	6	4.20
19	Odisha	126	91.95
20	Puducherry	4	1.15
21	Punjab	7	4.08
22	Rajasthan	214	199.41
23	Tamil Nadu	5,158	1,306.99
24	Telangana	864	508.77
25	Tripura	61	34.47
26	Uttar Pradesh	41	49.86
27	Uttarakhand	27	26.11
28	West Bengal	20	15.31
	<b>Total</b>	<b>17,760</b>	<b>10,491.30</b>